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MCC-1785-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PAVAN KUMAR DWIVEDI

ON THE 23rd OF SEPTEMBER, 2025

MISC. CIVIL CASE No. 1785 of 2025

*AMBARAM S/O BRAJ LAL DECEASED THROUGH LRS SMT RAMIBAI
AND OTHERS*

Versus

SAMBHAGIYA PRABANDHAK AND OTHERS

.....
Appearance:

Shri Lokesh Arya, Advocate appearing on behalf of Shri Vishal Patidar,
learned counsel for the petitioner.
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ORDER

This application has been filed for correction in the order passed on 08.03.2025 in MCC No.2957/2023. Although the application for restoration was allowed, however, due to typographical error in the order in place of F.A. No.1275/2023 it is mentioned as M.A. No.1275/2023.

2. On perusal of the record, the submission is found correct. Hence, the present application is allowed. The order dated 08.03.2025 is modified to the extent that in place of M.A. No.1275/2023 it shall be read as F.A. No.1275/2023. This order shall form part of the order dated 08.03.2025.

3. Accordingly, the present MCC stands disposed of.

(PAVAN KUMAR DWIVEDI)
JUDGE

N.R.